

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1244 of 2019

In the matter of:

Shalini Singhal & Ors.

....Appellants

Vs.

Rahul Singh & Ors.

....Respondents

Present:

Appellants: Ms. Suruchi Aggarwal, Advocate

Respondents: Mr. Nitesh Jain, Advocate for IRP

Mr. Manish Kr. Gupta (IRP)

Mr. B. Patnaik, Mr. Rudreshwar Singh, Mr. Gautam Singh, Mr. Subodh Pathak, Mr. Kumar Ranjan, Mr. Akash Swami, Advocates for R3

Mr. Shohit Chaudhury, Mr. Mani Bhushan Sinha, Mr. Aditya Dewan, Mr. Siddharth Chechani, Mr. Shohit Chaudhury, Mr. Ritwik Sneha, Advocates for allottees.

Mr. Krishnan Venugopal, Senior Advocate.

Mr. Piyush Singh, Mr. Aditya Parolia, Ms. Aditi Sinha, Advocates for R1& 2

Company Appeal (AT) (Insolvency) No. 1249 of 2019

In the matter of:

Sanjeev Abrol

....Appellant

Vs.

Rahul Singh & Ors.

....Respondents

Present:

Appellant: Mr. B. Patnaik, Mr. Rudreshwar Singh, Mr. Gautam Singh, Mr. Subodh Pathak, Mr. Kumar Ranjan, Mr. Akash Swami, Advocates.

Respondents: Mr. Nitesh Jain, Advocate for IRP,

Mr. Manish Kr. Gupta (IRP)

Mr. Shohit Chaudhury, Mr. Mani Bhushan Sinha, Mr. Aditya Dewan, Mr. Siddharth Chechani, Mr. Shohit Chaudhury, Mr. Ritwik Sneha, Advocates for allottees.

**Mr. Krishnan Venugopal, Senior Advocate.
Mr. Piyush Singh, Mr. Aditya Parolia, Ms. Aditi Sinha,
Advocates for R1& 2**

ORDER

(Through Virtual Mode)

27.11.2020: Ms. Suruchi Aggarwal, Advocate representing the Appellant in Company Appeal (AT) (Insolvency) No. 1244 of 2019 submits that the matter pending before the Hon'ble Apex Court is likely to be listed on 2nd December, 2020. This is not disputed by learned counsel for the Respondents. In view of the same, let this appeal be listed 'for orders' on 12th January, 2021.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Shreesha Merla]
Member (Technical)**

AR/g